

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 13th February, 2017

NO.LJ (B) 92/92/125 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non- MCS Officers as Executive Magistrates in connection with the monitoring of the movement of coal transportation for strict implementation of National Green Tribunal Order for a period of 3 (three) months or till further orders.

| SL. NO. | Names of Officers and Designation | Jurisdiction of the conferment of the power of Executive Magistrate | To be placed with District/Sub-Division |
|---------|--|---|--|
| 1. | Shri D.Laso, A.E.E PWD (Rds) Byrnihat Sub-Division | Ri-Bhoi District, Nongpoh | Deputy Commissioner, Ri-Bhoi District, Nongpoh |
| 2. | Shri L.Bareh A.E.E PWD (Rds), Nongpoh Sub-Division | - do - | - do - |
| 3. | Shri J.Kharbuli, A.E.E. PWD (Rds), Mawhati Sub-Division | - do - | - do - |
| 4. | Shri K.Lyngkhoi, A.E.E. PWD (Rds), Patharkmah Sub-Division | - do - | - do - |
| 5. | Shri U.Kurbah, SDO,PHE, Nongpoh Sub-Division | - do - | - do - |


(E.M.Donn)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

Dated Shillong, the 13th February, 2017

MEMO.NO. LJ (B).92/92/125- A,

Copy to:-

- 1 Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Deputy Commissioner, Ri-Bhoi District, Nongpoh, with a request to circulate to all the officers concerned. This has a reference to letter NO.DCRB (L & O) 29/2014/Pt-II/225, dt 07.02.2017
3. The Principal Secretary to the Govt of Meghalaya & Member Convener NGT for information.
4. Personnel A.R (A) Department.
5. DEO (Data Entry Operator) LR Officer, Room No. 221, Main Sectt Building, for uploading the Notification in the Law Department website.
6. Director of Information and Public Relation, Meghalaya, Shillong
7. Office Copy.

By Order etc.,


Joint Secretary to the Govt. of Meghalaya
Law (B) Department.

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